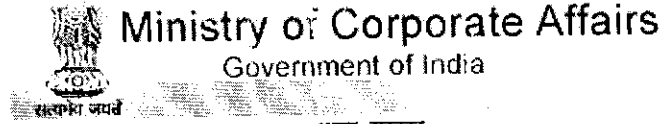


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Telegram: "समापक"
"SAMAPAK"



Ministry of Corporate Affairs
Government of India

भारत सरकार
कापरेटि कार्य मंत्रालय
शासकीय समापक अधिकारी कार्यालय
OFFICE OF THE OFFICIAL LIQUIDATOR
मध्य प्रदेश एवं छत्तीसगढ़ उच्च न्यायालय, इंदौर

1370
HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATES
प्रथम तल, ओल्ड सीआयएओ बिल्डिंग, जीपीओओ के सामने, रेसीडेंसी क्षेत्र, इंदौर (म.प्र.) 452001
1ST FLOOR, OLD CIA BUILDING, OPP. GPO, RESIDENCY AREA, INDORE (M.P.)
PHONE: 0731-2710051(DIRECT), 2710568 (TELEFAX)
e-mail:ol_mp_chhattisgarh@hotmail.com---

क्रमांक

दिनांक :

No. OLI/Narmada/Sale/10/ 921

Dated: 19/08/2010

To

1. The Deputy Registrar
High Court of Madhya Pradesh
JABALPUR (M.P.)
e-mail:mphc@nic.in
2. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Gwalior, GWALIOR (M.P.)
e-mail:hcgwa@sancharnet.in
3. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Indore, INDORE (M.P.)
e-mail;hc.indore@nic.in
4. The Deputy Registrar
High Court of Chhattisgarh
BILASPUR (CHHG.)
e-mail:hcbasp@mp.nic.in
5. The Officer (In-Charge)
FICCI, Federation House,
Tansen Marg, NEW DELHI.
e-mail: ficci@ficci.com
6. The Secretary
Ministry of Corporate Affairs,
Shastri Bhawan, NEW DELHI.
e-mail:jaikantsingh@nic.gov.in
7. The Officer (In-Charge)
Chamber of Commerce,
Indo American Chamber of Commerce &
Industries, 1-C, Vulcan Insurance Building, Veer
Nariman Road, Churchgate, MUMBAI-20
e-mail:ho@iaccindia.com.
8. The Officer (In-Charge), ASSOCHAM,
1, Community Centre, Zamrudpur,
Kailash Colony, NEW DELHI-110048.
e-mail:assochem@nic.in
9. The Secretary
M.P. Chamber of Commerce & Industry
Chamber Bhawan, S.D.M. Road,
GWALIOR (M.P.)
e-mail:info@mpcci.com
10. The Secretary
E-Procurement Technologies Pvt. Ltd.
A-608, Wall Street-2, Opp. Orient Club
Nr, Gujrat College, Elis Bridge,
AHMEDABAD (GUJRAT)
e-mail:sales@abcprocure.com
11. Bombay Chamber of Commerce and Industry,
173, Mackinnon Mackinzi Building,
4, S.V. Road, Ballard Estate, MUMBAI
e-mail:bcci@bombaychamber.com
12. The Manager (Web)
Bank DRT. Com, C-4, Sahyadri Apartments,
9-A, I.P. Extension, DELHI-110092.
e-mail:info@bankdrt.com

Sub: In the matter of M/s. Narmada Plastics Pvt. Ltd. (In-Liquidation), Company Petition No.10/2007.

Sir,

I am to invite your kind attention on the subject noted above and to forward a copy of the Sale Notice of M/s. Narmada Plastics Pvt. Ltd. (In-Liquidation) for uploading/insertion in your website for giving wide publicity. A

GOVT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
SALE NOTICE

TENDER FOR SALE OF ASSETS OF M/S. NARMADA PLASTICS PVT LTD. (IN-LIQN.)

Pursuant to the orders of the Hon'ble High Court of M.P, Jabalpur, sealed tenders are invited from the prospective buyers for purchase of the assets "ON AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" as under:

Lot No.1: Lease Hold Land (Lease from MPSIDC), Area:- 19.30 Acres, khasra No.279/1, 279/ 2, 298, 301/1 to 301/4 ,302,303,304, P.H No. 34. Inner Part of Gondia to Balaghat Main Road, Rajegaon, at Village-Rajegaon, Teh. & Dist.-Balaghat (M.P). **Factory Shed & Buildings:-** Tap Plant Shed, Store Room, Godown, Office , Scrap Store Room, Mess Building, Time office , Room, Labour Quarters (25 Nos.). **Plant and Machinery:- Tap Plant -I (Big)-** Air compressor -1 no.(18 kv motor), Cooling system-1no., Cheese Winder Machine- 2no. **Tap Plant -II (Small)-** Dryer Machine-1 no, Air compressor -1 no (5HP motor), Cheese Winder Machine- 2 no., Circular loom machine-31 nos., Creel Machine-124 nos , Electrical Installation etc. Transformer with sub-station, Cap.-800KVA, Sub panel , control panel , and main control panel etc. **Other Misc. Assets:-** Vehicle- Kawasaki Bajaj Bike (1995) (1 no.), Silver coins big -21 nos, silver coins small -3 no., gold plated ear rings nose rings, silver bowl -1 no., Aluminium box -1 no., Mess Utensils etc.

Reserve price Rs.78 Lacs , EMD Rs.20 lacs.

1. Inspection of the above properties can be had between 11:00A.M. to 4:00 P.M. on 08/09/2010 and 09/09/2010.
2. The Offer Form along with "TERMS AND CONDITIONS OF SALE" can be had from the Office of the Official Liquidator, Indore (M.P.) during the office hours on payment of Rs.1,000/- by Demand Draft or cash.(NON REFUNDABLE & NON ADJUSTABLE).
3. Tenders are invited in sealed covers marked as "Offer for Lot No.1 in the matter of **M/S. NARMADA PLASTICS PVT LTD. (IN-LIQN.)** " should be accompanied with Bank Draft/Pay Order for the amount of EMD(Interest Free) for lot No.1 offered; drawn in favour of "OFFICIAL LIQUIDATOR, M/S. NARMADA PLASTICS PVT. LTD. (IN- LIQN) PAYABLE AT INDORE.
4. Tenders complete in all aspects should reach the office of the Official Liquidator by 23/09/2010 up to 5.00 PM and would be opened for inter-se bidding among tenderers on 24/09/2010 at 11.00 A.M. in the Office of the Official Liquidator Indore.
5. Sale is subject to confirmation by the Hon'ble High Court of M.P., Jabalpur.
6. This sale notice may be treated as notice to the secured creditors/unsecured creditors/contributories and all other parties having interest in the matter of company (In-Liqn.)

(P.K. BATTÀ) OFFICIAL LIQUIDATOR
HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATE, INDORE (M.P)
1st Floor, Old CIA Building, Opp. GPO, Residency Area, Indore (M.P)
Indore Ph. 0731-2710051
19/08/2010